Sanskrit School, Sahbajpur, District Purnea, Bihar, in the premises of the school. These articles are with the school authorities. No officer of the Archaeological Survey has collected and taken away any material for study.

- (b) The Registering Officer, Bhagalpur, from the State Directorate of Archaeology and Museums, Bihar who visited the site has not reported the discovery of any pre-historic inscribed archaeological material.
- (c) and (d). The Archaeological Survey has no proposal to excavate the site, as it is not likely to solve any specific archaeological problem.

States where Interns Get Opportunity of House Staff for One Year

5055. SHRI KRISHNA CHANDRA HALDER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the name of the States where all interns after completing their internship, get the opportunity to be as house staff/surgeon for one year?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): The information is being collected and will be laid on the Table of the Sabha.

Reservation for Scheduled Castes and Scheduled Tribes in Assistant Accounts Officer Posts

5056. SHRI RAM PYARE PANIKA: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of posts of Assistant Accounts Officer reserved for Scheduled Castes and Scheduled Tribes de-reserved since 1978 Railway-wise and Production unit-wise on Indian Railways;
- (b) is it because of introduction of the Railway Ministry's letter No. E(GP)74/2/20 dated 31 August, 1978 and E(GP)81/1/18 dated 9 April, 1981 regulating the zone of consideration and the field of eligibility; and

(c) if so, he has moved to Home Ministry and Finance Ministry to liberalise the rules to get adequate representation of Scheduled Castes and Scheduled Tribes candidates against group 'B' for post in Accounts Department on Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (c). The information is being collected from the Zonal Railways and Production Units and will be laid on the Table of the Sabha.

Bungling in the Purchase of Medicine in Dr. R.M.L. Hospital during Non-Aligned Summit

- 5057. SHRI ANAND SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that in view of the last non-Aligned Summit in Delhi, a large amount of money was spent on the purchase of medicine in Ram Manohar Lohia Hospital;
- (b) what is the total amount spent on that account;
- (c) whether some irregularities in the said purchase including the purchase of medical equipments have come to the notice of Government: and
 - (d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): (a) and (b). The Dr. Ram Manohar Lohia Hospital purchased medicines not exceeding the sanctioned amount of Rs. 68,000/- in connection with the recent Non Aligned Summit Meeting.

(c) and (d). The Government is looking into the matter of certain irregularities in the purchases of medical equipments made by Dr. Ram Manohar Lohia Hospital in connection with the Non-Aligned Summit Me eting.